

Rs. 2,31,233 crore over a five year period from 2010-11 to 2014-15 for implementation of the revised SSA programme. This includes Rs. 24,068 crore provided by the 13th Finance Commission for Elementary Education. In 2010-11, the Central budget for SSA programme has been enhanced from Rs. 15,000 crore to Rs. 19,000 crore.

(d) and (e) The revised SSA programme is the main vehicle for implementation of the RTE Act. Not-for-profit organizations, including civil society contribute to elementary education through partnerships within the broad parameters of State policy. Tax relief to organizations is provided as per the extant taxation laws of the country.

Rising tendency among students/children to commit suicide

†*351. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether cases of suicide among youth between 15 to 24 years of age have increased by 200 per cent in last ten years and more than four children are committing suicide each month in Delhi alone;

(b) if so, the steps taken to find out the reasons behind suicidal tendency among children;

(c) whether Government would take any steps to attract children towards outdoor sports; and

(d) whether parents' and teachers' insistence to turn the children into superkids has resulted in students falling victim to mental diseases as a result of which incidents of suicide among students are rising?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) There have been reports of sporadic incidents of suicides by students. However, as education is a concurrent subject and a majority of schools/colleges are under the purview of the State Governments, data on number of such incidents is not centrally maintained by this Ministry.

(b) As per the National Crime Records Bureau (NCRB)'s report on accidental deaths and suicides in India for the year 2008, there are several causes of suicides including failure in examinations, family problems, illness, insanity, love affairs, bankruptcy or sudden change in economic status, dowry disputes, poverty, unemployment and drug abuse.

(c) Central Board of Secondary Education (CBSE) has made physical education and sports compulsory from classes I to XII. All its affiliated schools have been directed to introduce compulsory time schedule for physical education and sports activities for the students of all classes.

The National Curriculum Framework, 2005 recommends health and physical

†Original notice of the question was received in Hindi.

education to be continued as a compulsory subject in the schools from primary to the secondary stages and as an optional subject at the higher secondary stage.

Section 19 of the Right of Children to Free and Compulsory Education Act, 2009 (RTE) *inter-alia* provides that no school shall be established or recognized unless it fulfils certain norms. These norms include play ground, part-time instructors for health and physical education, play material and games and sports equipments as required.

(d) Suicides committed by students are not the outcome of examination system alone but there are various social and economic factors which also contribute to stress and anxiety among the school children. The National Curriculum Framework 2005 recommends a child-centric approach to learning, reduction of curricular overload and focus on clarity of understanding.

Investment plans in steel sector in Orissa

*352. SHRI KISHORE KUMAR MOHANTY: Will the Minister of STEEL be pleased to state:

- (a) the details of major investment plans in the steel sector in Orissa;
- (b) the progress made so far;
- (c) whether Government has drawn any time-bound implementation programme for these projects; and
- (d) if so, the details thereof?

THE MINISTER OF STEEL (SHRI VIRBHADRA SINGH): (a) to (d) Ministry of Steel is directly monitoring expansion and modernization plan of Rourkela Steel Plant, an unit of Steel Authority of India Limited (SAIL) located in Orissa. As per the latest information, the modernization and expansion programme at Rourkela Steel Plant (RSP) envisages an increase in its crude steel capacity from 1.9 million tonne per annum to 4.2 million tonne per annum. The current phase of expansion of RSP is likely to be completed by 2012-13.

As far as major private sector steel units are concerned, the position is reviewed with major steel investors and the targets for completion furnished by some of the major steel investors is given below:—

(Crude Steel Capacity in million tonnes)

Project	State	Total Proposed Capacity (As per MoU)	Progress made/ Likely date of Commissioning*
1	2	3	4
POSCO India Pvt. Ltd.	Jagatsinghpur, Orissa	12.00	Not Available